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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

O.A. NO. 457/90

DECIDED ON : 28.10.1991

F. D. HASHMI

...

APPLICANT

VS

UNION OF INDIA & ORS

...

RESPONDENTS

Shri A. K. Pathak, counsel for the applicant

Shri A. K. Behra, proxy counsel for Shri P. H.

Ramchandani, counsel for the respondents

CORAM : HON'BLE MR. P. C. JAIN, MEMBER (A)

ORDER (ORAL)

Learned counsel for the applicant prays
for withdrawal of the OA. The OA is
accordingly dismissed as withdrawn. Parties
to bear their own costs.

Ceci 28/10/91
(P. C. Jain)
Member (A)